

**IN THE NATIONAL COMPANYLAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**CA(CAA)-144(PB)/2018**

**IN THE MATTER OF:**

JTEKT Sona Automative India Ltd.

And

JTEKT India Ltd.

.... Applicant/petitioner

**Order under Section 230-232 of the Companies Act**

**Order delivered on 14.09.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**

**HON'BLE PRESIDENT**

**S. K. MOHAPATRA**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Applicant/petitioner: Mr. Anirudh Das & Mr. Sumer Dev Seth, Advs.

**ORDER**

Arguments heard. Order reserved.

*Sd/-*

**(M. M. KUMAR)**  
**PRESIDENT**

*Sd/-*

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**

14.09.2018  
Ritu Sharma